

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 21-09-2020

SUPREME/HIGH COURT EXPEDITED

1 SUIT 102713/2011 DILIP SHAH AND ANR
Vs PADMA THAKORE AND ORS KALPESH JOSHI

ARGUMENT P.H.

2 SUIT 107063/2005 JOSEPH PHILIP GIGOOOL AND ANR
Vs XAVIER GIGOOOL AND ANR

FRAMING ISSUES

3 SUIT 109268/1994 PRAKASH NAGPAL
Vs RATILAL S BUSA AND ANR MISS K C NICHANI VASANT K MEHTA U OBJ

NM FOR HEARING

4 SUIT 101938/2009 MRS.PADMA VENKATESH S.D.MULYE NAIDU ANR
Vs Manish Yadav MR.VENKATESH MUTHALGAR SUBBIAH ORS
Sub Matter: NOTICE OF MOTION/0103825/2019
Sub Matter: NOTICE OF MOTION/0101311/2020
Sub Matter: CHAMBER SUMMONS/0101702/2019
Sub Matter: CHAMBER SUMMONS/0101967/2019

5 SUIT 102517/2012 DARSHANA S APTE
Vs VASUDHA VASANT LIMAYE AND 4 ORS AMOD S TILAK
Sub Matter: CHAMBER SUMMONS/0102080/2017
Sub Matter: NOTICE OF MOTION/0104398/2017

6 SUIT 104572/2008 ANURADHA BALKRISHNA KOYANDE
Vs VINOD VISHNU PORE AND 4 ORS
Sub Matter: NOTICE OF MOTION/0103642/2017

7 SUIT 107343/2006 SUDHA RAGHUVIR SUPTA AND A M RAJABALLY ORS
Vs S C JAIN 5 M S GEMINI DEVELOPERS ENGINEERS AND CONTRACTORS AND ORS
Sub Matter: NOTICE OF MOTION/0103959/2017
Sub Matter: NOTICE OF MOTION/0104443/2018

8 SUIT 107433/1980 M S RAJENDRA TRADING CO
Vs M S S P BUILDERS ASHWIN ANKHAD AND ASSOCIATES WADIA GANDHY AND CO
Sub Matter: NOTICE OF MOTION/0102368/2017
Sub Matter: NOTICE OF MOTION/0104568/2017

9 SUIT 108266/1984 M S OMPRAKASH AND CO A SOLE PROPRIETOR CONCERN
Vs MURLIDHAR R KOWLI AND ORS
Sub Matter: CHAMBER SUMMONS/0101339/2018
Sub Matter: CHAMBER SUMMONS/0101448/2017
Sub Matter: NOTICE OF MOTION/0104200/2017

10 SUIT 109812/1989 SUNIL CHETAN THADANI AND RANJIT AND CO ORS
Vs COURT HARESH CHETAN THADAHANI RECEIVER AND ANR
Sub Matter: NOTICE OF MOTION/0104007/2019
Sub Matter: NOTICE OF MOTION/0101395/2018